324

- (1) (i) A copy of the Annual Report of the Indian Institute of Technology, Delhi, for the year 1977-78.
  - (ii) A copy of the Review (Hindi and English versions) on the working of the Indian Institute of Technology, Delhi for the year 1977-78.
  - (iii) A statement (Hindi and English versions) showing (i) reasons for delay and (ii) reasons for not laying simultaneously the Hindi version of the document mentioned at (i) above. [Placed in Library. Sec No. LT-3182/78].

ANNUAL REPORT AND REVIEW OF INDIAN INSTITUTE OF TECHNOLOGY, MADRAS FOR 1977-78, ANNUAL REPORT, AUDITED AC-COUNTS AND REVIEW OF REGIONAL EN-GINEERING COLLEGE. WARANGAL (ANDHRA PRADESH), FOR 1977-78 CERTIFIED ACCOUNTS INSTITUTE INDIAN OF TECHNOLOGY. MADRAS FOR 1977-78 WITH STATEMENT FOR NOT LAYING THE HINDI VERSION

DR. PRATAP CHANDRA CHUN-DER: I beg to lay on the Table:—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Madras, for the year 1977-78.
  - (ii) A copy of the Review (Hindi and English versions) on the working of the Indian Institute of Technology, Madras, for the year 1977-78. [Placed in Library. See No. LT-3183/78].
- (2) (i) A copy of the Annual Report of the Regional Engineering College, Warangal (Andhra Pradesh) for the year 1977-78.
  - (ii) A copy of the Audited Accounts of the Regional Engineering College, Warangal (Andhra Pradesh) for the year 1977-78, together with the Audit Report thereon.
  - (iii) A copy of the Review (Hindi and English versions) on the working of the Regional En-

- gineering College, Warangal (Andhra Pradesh) for the year 1977-78. [Placed in Library. See No. LT-3184/78].
- (3) (i) A copy of the Certified Accounts of the Indian Institute of Technology, Madras, for the year 1977-78 along with the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.
  - (ii) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the documents mentioned at (i) above. [Placed in Library. See No. LT-3185/78].

ANNUAL REPORT OF COIR BOARD FOR 1977-78 WITH A STATEMENT RE. REVIEW, REVIEW AND ANNUAL REPORT OF NATIONAL SMALL INDUSTRIES CORPORATION LTD., NEW DELHI FOR 1977-78, CERTIFIED ACCOUNTS AND REVIEW THEREON OF KHADI AND VILLAGE INDUSTRIES COMMISSION FOR 1976-77 WITH A STATEMENT FOR DELAY AND IMPORTED CEMENT CONTROL (FOURTH AND FIFTH AMENDMENT) ORDERS, 1978

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (SHRI LARANG SAI): Sir, on behalf of Shri George Fernandes, I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) for the year 1977-78 on the activities of the Coir Board and the working of the Coir Industry Act, 1953, under sub-section (1) of section 19 of the Coir Industry Act, 1953.
  - (ii) A statement (Hindi and English versions) explaining that Government are in agreement with the above Report and therefore no separate Review on the working of the Board is being laid. [Placed in Library. See No. LT-3186/78].